

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.423

IA/4309/ND/2023 IA/4449/ND/2022 IA/1672/ND/2023
IA/1933/ND/2023 Contempt Petition/19/ND/2023
in IB/139/ND/2021

IN THE MATTER OF:

| | | |
|---|-----|------------|
| Tarannom Shargh International Transportation Company | ... | Applicant |
| Versus | | |
| Lark Logistics Pvt Ltd | ... | Respondent |

Under Section 9 (IBC) Code, 2016

Order delivered on 01.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **26.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)